MOTION REGARDING JOINT COMMITTE

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI. O. RAJAGOPAL): Sir, on behalf of Dr. Raman, I move the following Motion :—

"That Dr. Biplab Dasgupta and Shri Fali S. Nariman, Members, Rajya Sabha, be appointed to the Joint Committee of the Houses on the Patents (Second Amendment) Bill, 1999, in the vacancies caused by the retirement of Dr. Biplab Dasgupta and Shri Jayant Kumar Malhoutra from the membership of Rajya Sabha w.e.f. 2nd April, 2000."

The question was put and the motion was adopted.

MOTION REGARDING SELECT COMMITTEE

SHRI ADHIK SHIRODKAR (Maharashtra) : Sir, I move the following motion:—

"That this House do appoint Shri J. Chitharanjan to the Select Committee on the Prevention of Money-Laundering Bill, 1999 in the vacancy caused by the retirement of Shri Gurudas Das Gupta from the membership of Rajya Sabha."

The question was put and the motion was adopted.

SPECIAL MENTIONS

Delay in the Passage of Women's Reservation Bill

श्रीमती सरला माहेश्वरी (पश्चिमी बंगाल) : सभापति महोदय, आपका बहुत-बहुत धन्यवाद कि आपने मुझे इस महत्वपूर्ण विषय को उठाने की सहमति इस सदन में दी है । महिला आरक्षण विधेयक पर यह सरकार जिस तरह खामोशी साधे हुए है, वह अक्षम्य है । सभापति जी, मैं यह जानना चाहती हूं कि क्या एक बार फिर इस महिला आरक्षण विधेयक के साथ हिंदू कोड बिल का इतिहास दोहराया जाएगा? मैं यह जानना चाहती हूं कि क्या एक बार फिर खामोशी के साथ इस बिल का दहन करते हुए एक और सति कांड किया जाएगा? सभापति जी, 1996 से लेकर सन् 2000 तक चार वर्ष गुज़र गये और चार वर्षों से यह विधेयक आज तक संसद और सरकार के गलियारों में घूम रहा है । कभी